

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 174 of 2013

Dated :4th July, 2014

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent(s)

ORDER

There is no sitting of Bench today.

The matter is posted for further hearing on **5th August, 2014.**

Court Master

rkt